## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

Through Video Conferencing

EMG- Crcm no. 30-A/2020 EM4 B.A No.34-A 2020

## **Showket Ahmad Parray**

.....Petitioner

Through: Mr Umer Rashid Wani, adv.

V/s

UT of J&K and ors

.....Respondent(s)

Through: Mr. B. A Dar, Sr. AAG

**CORAM:** HON'BLE MR JUSTICE ALI MOHAMMAD MAGREY, JUDGE

GH COUD

Whether approved for reporting? Yes/NO

YAN

<u>Order</u>

20.05.2020

Ten days last opportunity is granted to Mr. Dar, to file objections. List on 1<sup>st</sup> June, 2020.

(Ali Mohammad Magrey)

Judge

Srinagar 20.05.2020 ayaz